



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 AM

**HONOURABLE DIVISION BENCH-I AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE DEVASHIS BARUAH WILL
SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Ref./1/2024	IN RE- X Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. T J MAHANTA (SC, GHC)	MR. D SAIKIA, AG, ASSAM MS. P BHATTACHARYA ADDL. AG MIZORAM MR A CHANDRAN, ADDL. SR. GA, A.P. MS. M KECHII, ADDL. AG, NAGALAND MS. P BARUA, GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
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27)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/5658/2024 FIXED	JAYASHRI BHUYAN @ JAYASHREE BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA MR. S AHMED MS A.DAS	SC, HIGHER EDU
54	WP(C)/5725/2024 FIXED	BIPOB CHOUDHURY AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. K K DEY MR V K BAROOAH	SC, SEC. EDU. SC, ASSAM UNIVERSITY
ORDERS				
55	WP(C)/2800/2023 B/O	MD. ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. P MAHANTA MR. H ALI MS. P SAHARIA	SC, SEC. EDU.
56	WP(C)/4764/2024 FIXED	ANINDITA NATH AND 6 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
	WITH I.A.(Civil)/3427/2024 in WP(C)/4764/2024	DIGANTA KUMAR AND 6 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
57	WITH WP(C)/4350/2024	BUBUMANI KALITA AND 63 ORS. Versus THE STATE OF ASSAM AND 20 ORS	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
58	WP(C)/4866/2024 B/O	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS D BARUAH	SC, HIGHER EDU SC, AG (A AND E) MR. P BOIRAGI (R-4) MR. S J SARMAH(R-4)

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
62	W.P.(CrI.)/35/2024 BY SLIP	ALTAF HUSSAIN AND ANR Versus MINTIFI FINSERVE PRIVATE LIMITED AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM
63	AB/2919/2024 FIXED	NANDA LAL MANDAL AND 3 ORS. Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
64	AB/2930/2024 WITH OFFICE NOTE, FIXED	NIKHIL THAKURIA AND 7 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MS. B SOREN H BAISHYA MR P DOLEY	PP, ASSAM
BAIL HEARING (BA)				
65	Bail Appln./2956/2024 FIXED	BIRSING BHUMIJ Versus THE STATE OF ASSAM	DR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
66	Bail Appln./3008/2024 WITH CASE RECORD (SCANNED COPY), BY SLIP	BADRUZ ZAMAN CHOUDHURY Versus STATE OF ASSAM	MR. R P SARMAH MRS. R RONGMEI	PP, ASSAM
67	Bail Appln./3216/2024 WITH CASE RECORD (SCANNED COPY), FIXED	JASHIM UDDIN LASKAR Versus THE STATE OF ASSAM	MS B DEVI MS. S BORA	PP, ASSAM
68	Bail Appln./3218/2024 FIXED	MORTAZA ALI @ ARIYAN AHMED Versus THE STATE OF ASSAM AND ANR	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
69	Bail Appln./3233/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM A A AHMED MR. A W MONDAL	PP, ASSAM
BAIL HEARING				
70	AB/120/2024 WITH OFFICE NOTE, FIXED	IKRAMUL HAQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
71	AB/1555/2024 WITH OFFICE NOTE, FIXED	RITUMONI HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM

72	AB/1844/2024 FIXED	BALDEB SINHA @ BALADEB SINHA Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
73	AB/1854/2024 FIXED	SAHIDUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
74	AB/1978/2024 WITH CASE RECORD (SCANNED COPY), FIXED	NUR HUSSAIN @ NUR HUSSAIN SK. Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	MR R A AHMED (R-2) PP, ASSAM
75	AB/2011/2024 FIXED	NAZBIDUR HUSSAIN Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
76	AB/2203/2024 FIXED	ANANDA KALITA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
77	AB/2215/2024 FIXED	ANANDA KALITA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
78	AB/2216/2024 FIXED	ANANDA KALITA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
79	AB/2249/2024 FIXED	CHINMAYEE DEVI Versus THE UNION OF INDIA	MR. A SARMAH MS. N KALITA MS S.POUDEL	SPL. PP, C.B.I.
80	AB/2441/2024 FIXED	ABDUL AJIJ Versus THE STATE OF ASSAM	MS. P DAS DR AZIZ KHAN DEEPANJALI GUPTA	PP, ASSAM
81	AB/2457/2024 FIXED	DR DIGANTA BARUAH Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM

ORDERS

82	Bail Appln./3041/2024 WITH CASE RECORD (SCANNED COPY), BY SLIP	ANISUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
83	Bail Appln./3295/2024 BY SLIP	MUKESH AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM SC, CBI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
45	WP(C)/5745/2024 FIXED	MOHANTA DEWRI Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORO	SC, P AND R.D.
46	WP(C)/5791/2024 B/O	MOMI BASUMOTARI Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA MR. C SARMAH	SC, I O C
47	WP(C)/5803/2024 B/O	BARDAMAL GPSS LTD AND 22 ORS Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	GA, ASSAM DY.S.G.I.
ORDERS				
48	WP(C)/2945/2016 FIXED	SUHEL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	MS.N MODI(R-3) GA, ASSAM(R-1 & 2) MR.S DUTTA(R-3) MR.C SHARMAR-3 MR.SIDHANT DUTTA(R-3)
HEARING				
49	WP(C)/4954/2016 FIXED AT 2:00 P.M.	BURNIE BRAES TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR.R P KAKOTI MR.B PURKAYASTHA MR A B DEY MR.B ZAMAN	GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
30	WP(C)/5801/2024 B/O	DR. HANIF MD. AFSAR ALAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, HEALTH
ADMISSION				
31	WP(C)/4853/2024 FIXED	NIT WORKERS UNION AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

**[HONOURABLE MR. JUSTICE SOUMITRA SAIKIA WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO
CONFERENCING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/8243/2018 (AT 10:30 AM)	JAMILA KHATUN @ JUMILA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

LEAVE NOTE OF ADVOCATES FOR 11/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
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13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MS. D GHOSH	07-11-2024	To	11-11-2024
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20)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
21)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024

22)	MR B D DAS	13-11-2024	To	16-11-2024
23)	MR A R BHUYAN	11-11-2024	To	29-11-2024
24)	MR G GOSWAMI	15-11-2024	To	20-11-2024
25)	MR B K KAR	12-11-2024	To	23-11-2024
26)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
27)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[DIVISION BENCH-II]

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE KALYAN RAI SURANA
AND HONOURABLE MR. JUSTICE SOUMITRA SAIKIA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	WP(C)/4856/2024 FIXED	MARIAM BEWAH @ MARIYAM KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MR A HAQUE MS A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
47	WP(C)/5807/2024 B/O	KADER PARAMANIK Versus THE UNION OF INDIA AND 5 ORS	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/3431/2024 in WP(C)/5807/2024	KADER PARAMANIK Versus THE UNION OF INDIA AND 5 ORS	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
48	WP(C)/1488/2021 FIXED, WITH LCR	NAZIM UDDIN @ NAZI Versus THE UNION OF INDIA AND 4 ORS	MR. S S S RAHMAN MR. S B RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
49	I.A.(Civil)/3134/2024 FIXED, WITH LCR in WP(C)/4935/2024	AJMAL HAQUE Versus THE UNION OF INDIA AND 6 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/4935/2024	AJMAL HAQUE Versus THE UNION OF INDIA AND 6 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
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27)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2869/2024 BY SLIP	MAYUR DEKARAJA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI	PP, ASSAM SC, CBI SC, CBI
2	AB/2871/2024 BY SLIP	DHIRAJ KASHYAP NATH Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI	PP, ASSAM SC, CBI
BAIL HEARING				
3	AB/2414/2024 BY SLIP	ANIRBAN DEWARI @ ANIRBAN DEORI Versus THE STATE OF ASSAM AND ORS.	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM PP, CBI

LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

**[JUDGMENT OF THE FOLLOWING CASES WILL BE
DELIVERED BY HONOURABLE MR. JUSTICE SANJAY
KUMAR MEDHI, SITTING SINGLY, AT THE PRINCIPAL
SEAT**

**THE SPECIAL DIVISION BENCH WILL SIT
THEREAFTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/9/2018 8 Y 0 M 3 D :(AT 10:30 AM)	ADHAN DAS Versus THE STATE OF ASSAM	MR. ANUP MRINAL DUTTA, AMICUS CURIAE	PP, ASSAM
2	CRL.A(J)/6/2021 4 Y 8 M 26 D :(AT 10:30 AM)	KUMRU BHUMIJ Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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2:00 PM to 4:30 PM

[For Monday,11th November 2024]

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CRIMINAL BENCH

THIS BENCH WILL SIT AT 2:00 PM OR AFTER RISING OF SPECIAL DIVISION BENCH, WHICHEVER IS EARLIER AND WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

22	AB/2126/2024 FIXED	NAWAB MERAJ AHMED Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
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ORDERS

23	I.A.(Civil)/3254/2024 B/O in WP(C)/4336/2024	ASOMI INDUSTRIES PRIVATE LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	SC, ATEPFO GA, ASSAM SC, PNB SC, FINANCE
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WITH

[WP\(C\)/4336/2024](#)

	ASOMI INDUSTRIES PRIVATE LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	SC, ATEPFO GA, ASSAM SC, FINANCE SC, PNB
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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/5346/2024 FIXED	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH			
55	WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH			
56	WP(C)/5631/2024	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH			
57	WP(C)/5664/2024	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
	WITH			
58	WP(C)/5706/2024	HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH			
59	WP(C)/5751/2024	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
60	WP(C)/5600/2024 FIXED	GAUTAM KUMAR DAS AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N BARUAH	GA, ASSAM SC, GHC SC, FINANCE
61	WP(C)/5686/2024 FIXED	M/S AKBAR ALI MIR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS. N HAWELIA MS. N GOGOI	SC, TAXES
	WITH			
62	WP(C)/5538/2024	M/S MARJINA BIBI Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION

63	WITH WP(C)/5539/2024	M/S REZAUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
64	WP(C)/5723/2024 FIXED	M/S COASTAL PROJECTS LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR. R K BHATRA MR. B D DEKA MR A BHATRA MR A BHATRA	DY.S.G.I.
65	WP(C)/5771/2024 FIXED	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI
66	WP(C)/5792/2024 FIXED	RUPANTOR PLAWAN BORA Versus THE UNION OF INDIA AND 4 ORS	MR. M K SARMA MS. S S SAIKIA	GA, ASSAM DY.S.G.I.
67	WP(C)/5797/2024 B/O	NAZRIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
ORDERS				
68	WP(C)/1288/2022 FIXED	MRS. ARIFA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
69	WITH Crl.Pet./899/2018	ARIFA BEGUM Versus JAGADISH DEKA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY	PP, ASSAM
70	Cont.Cas(C)/549/2024 FIXED	SMTI. K DEVI AND 26 ORS. Versus MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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21)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
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23)	MR A R BHUYAN	11-11-2024	To	29-11-2024
24)	MR G GOSWAMI	15-11-2024	To	20-11-2024
25)	MR B K KAR	12-11-2024	To	23-11-2024

26)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
27)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
33	RSA/132/2018	ABDUL HANIF AHMED and 3 ORS Versus MD ABDUL SAHED and ORS	MR. A D CHOUDHURY MS. S RASUL MS.R CHETRI	MR. H R A CHOUDHURY(Sr.Adv.)(R-1-3(i)&3(ii)) MRS. R CHOUDHURY(R-1-3(i)&3(ii)) MR. R K D CHOUDHURY(R-6)
34	FAO/34/2024 CAVT. NO.04572/024,	SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR	MR. S. DEY MR P DEKA MR. B BORAH	FOR CAVEATOR
35	RSA/65/2024	SAHMAT ALI AND 6 ORS Versus ALTAFUDDIN AHMED BARUAH AND ORS .	MR S MUKTAR MR. A U CHOUDHURY	MR. D K BAGCHI
FOR HEARING U/O XLI RULE II C.P.C.				
36	RSA/186/2024 FIXED	LATA GARH AND ANR Versus SANGITA CHETRY	MR A K CHAUDHURY MR. N DAS MD A ISLAM	
	WITH I.A.(Civil)/3108/2024 in RSA/186/2024	LATA GARH AND ANR Versus SANGITA CHETRY	MR A K CHAUDHURY MR. N DAS MD A ISLAM	
ORDERS				
37	CRP(IO)/439/2024 FIXED	M/S FOUR STAR ENTERPRISE Versus SARDAR SAVINDER SING SETHI	MR. C BORUAH MR. R BORO MR A BORUAH	
38	I.A.(Civil)/2444/2024 FIXED in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM MR. N ALAM
	WITH RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM (R-1)

WITH
[I.A.\(Civil\)/2963/2024](#)
in RFA/52/2024

THE ASSAM PLANTATION CROPS
DEVELOPMENT CORPORATION LIMITED
(APCDC LTD.) AND 3 ORS.

MR. R SARMA

MR. N ALAM

Versus

M/S N K PRODUCTION AND 3 ORS.

HEARING

39 [RSA/113/2011](#)
WITH LCR, B/O

SMTI. BHARATI BARMAN and 8 ORS,
Versus
SANKAR KUMAR RAHUT,

MR.R L YADAV
MS.K YADAV
MR.A KABRA
MS.A BARUA

MR.N DEBNATH

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
64	WP(C)/439/2022 FIXED	TARULATA MUSHAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS A DAS MRS S MALAKAR MS A BORAH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
ORDERS				
65	Cont.Cas(C)/430/2024 FIXED	CHAN ALI SK AND 2 ORS. Versus NARAYAN KONWAR AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D SAIKIA(R-2) MR. M R LASKAR(R-2) MR. P K BORAH(R-2)
66	I.A.(Civil)/3081/2024 FIXED in MACApp./11151/2024 WITH MACApp./11151/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus MADHUMITA ACHARJEE AND 3 ORS	MR. P J BARMAN MS R TADO	
67	I.A.(Civil)/3183/2024 WITH LCR, FIXED in MACApp./220/2022 WITH MACApp./220/2022	HASEN ALI Versus NATIONAL INSURANCE COMPANY LTD. B	MR. DITUL DAS	MS S ROY
	I.A.(Civil)/1312/2022 in MACApp./220/2022	NATIONAL INSURANCE COMPANY LTD. Versus HASEN ALI AND 2 ORS.	MRS. S ROY MS P SHILL	MS. S DAS (r-2) MR. A KABRA (r-2) MS S GUPTA (r-2) MR. DITUL DAS (R-1) MS TINLUNG(R-1)
68	MACApp./723/2022 WITH LCR, B/O	SRI BHABANI PRASAD DAS and ANR Versus SMT DALIMAN NESSA	MR.S BANIK MS.B SARMA MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. M HUSSAIN MR M AHMED

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
64	WP(C)/5729/2024 FIXED	MD FARUK AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
65	WP(C)/5747/2024 FIXED	JAYANTA DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, FINANCE DEPTT.
66	WP(C)/5750/2024 FIXED	CHAKRADHAR DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, CO OP
67	WP(C)/5754/2024 FIXED	NITU MANI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
68	WP(C)/5756/2024 FIXED	KAMALESWAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	GA, ASSAM SC, FINANCE
ADMISSION				
69	WP(C)/4798/2017 FIXED AT 2:00 P.M.	NURJAHAN SULTANA Versus THE STATE OF ASSAM and 6 ORS.	MS.D GHOSH MS.N DEKA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
70	WP(C)/5059/2023 FIXED AT 2:00 P.M.	NITU SINHA AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. D SAIKIA MR. P J SAIKIA	MR. C K S BARUAH DY.S.G.I.
ORDERS				
71	Cont.Cas(C)/279/2023 FIXED	ROTON HOJAI AND 28 ORS. Versus DEBANON DAULAGUPU AND 5 ORS.	MR. B BARUAH MRS. S D DEKA	MR D KALITA(R-7) MR D KALITA(R-7) MR R M DAS (R-1) MR. D NATH(R-5) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)
72	WITH Cont.Cas(C)/280/2023	RONESH THAOSEN AND 44 ORS. Versus DEBANON DAULAGUPU AND 5 ORS.	MR. B BARUAH MRS. S D DEKA	MR D KALITA(R-2) MR R M DAS (R-1) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)

HEARING

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	Crl.Pet./1348/2024 B/O	BISHU PAUL Versus THE STATE OF ASSAM AND ANR	MR. A B T HAQUE L P BORAH	PP, ASSAM
ADMISSION				
48	Crl.Pet./1263/2018 WITH LCR 2 FILES, B/O	BIRENDRA PODDAR Versus THE STATE OF ASSAM AND ANR.	MS. M DEV MRS. A BASUMATARY MS. P DEV MS. N DEB	PP, ASSAM
49	Crl.Rev.P./267/2024 FIXED.	SOMER ALI Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D GOGOI, Amicus Curiae for R.2 PP, ASSAM
BAIL HEARING				
50	AB/1777/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHAKEDUL HAQUE Versus THE NARCOTICS CONTROL BUREAU (NCB)	MR I HAQUE	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
23	Review.Pet./165/2024 B/O	PRIYANKA BORA AND 5 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	GA, ASSAM SC, HEALTH SC, PCB
24	WITH WP(C)/7920/2018	IMTIAZ ANSARI AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. P SUNDI MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR D CHOUDHURY (R9) MR. M CHOUDHURY (R9) MR. T ALI (R9) MR. S N KRISHNATRAYA (R9)
25	WITH WP(C)/4427/2022	PRIYANKA BORA AND 11 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA MS M N KONYAK MS. A AKHTAR	GA, ASSAM MR G CHOUDHURY (R-10,11) MR. ARIF AHMED MR. ARIF AHMED SC, PCB SC, HEALTH
26	WITH Review.Pet./168/2024	PRIYANKA BORA AND 5 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	GA, ASSAM SC, HEALTH SC, PCB
HEARING				
27	Crl.Rev.P./44/2012 WITH LCR 5 FILES, FIXED	RAM KRISHNA PANDEY Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

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27)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,11th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[COURT PROCEEDING OF THE FOLLOWING CASES PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING.

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.21 (THIRD FLOOR).

THE FOLLOWING MATTERS WILL BE TAKEN UP AFTER RISING OF THE SINGLE BENCH OF HER LORDSHIP AT AIZAWL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2894/2024 FIXED	RAHUL ROY Versus CBI	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SPL. PP, C.B.I.
2	Bail Appln./3011/2024	NARGIS PARBIN @ NARGIS PARVIN Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
3	Bail Appln./3135/2024 WITH CASE RECORDS(SCANNED COPY)	JHARNA SINHA AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
4	Bail Appln./3176/2024 FIXED	FARIDA AKTAR @ FARIDA AKTAR LASKAR Versus CBI	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SPL. PP, C.B.I.
5	Bail Appln./3178/2024 FIXED	NAYAN DEY Versus CBI	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SPL. PP, C.B.I.
6	Bail Appln./3192/2024	SIRAJUL ISLAM @ SIRAJUL HAQUE Versus THE STATE OF ASSAM	MR A DEKA	PP, ASSAM
BAIL HEARING				
7	AB/2809/2024 FIXED	SHRI PRAG RAJ SINGLA AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	MR D GOGOI(SC, EXCISE DEPT.) MR. D GOGOI PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
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19)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
20)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
21)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
22)	MR B D DAS	13-11-2024	To	16-11-2024
23)	MR A R BHUYAN	11-11-2024	To	29-11-2024
24)	MR G GOSWAMI	15-11-2024	To	20-11-2024
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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

**THIS BENCH WILL SIT AT 2:00 PM OR AFTER RISING
OF SPECIAL DIVISION BENCH, WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
27	Crl.Pet./1349/2024 B/O	MOHAMMAD TAHZEEB Versus THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR H AGARWAL MR S Z AHMED MR J SINGH	
28	AB/2966/2024 B/O	SURAJIT DEY AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
<u>ADMISSION</u>				
29	Crl.Rev.P./106/2023 WITH LCR 2 FILES, B/O	AHIZUDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR S C DAS P BURAGOHAIN	MR. SURAJIT DAS (R-2,3,4 & 5) A W AMAN (R-2,3,4 & 5) MS. SURAYA RAHMAN (R-2,3,4 & 5) MR. S A BARBHUYAN(R-2,3,4 & 5) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
30	Bail.Appln./3310/2024 FIXED	ABINASH KALITA @ ABHINASH KALITA AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
31	Bail.Appln./3312/2024 WITH OFFICE NOTE, FIXED	SUHEL AHMED @ SUYEL AHMED Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/11/2024

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR MONDAY, THE 11TH DAY OF NOVEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 20]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

ORDERS

- | | | | |
|--|--|--|--|
| 1. ELECTION PET. 1/2024 | KOMPU DOLO
VERSUS
HAYENG MANGFI | MINKI BOJE
TAKAR BAGANG
REBIKA REBE
M G SINGH | MUDANG OPO
D MAZUMDAR,
SR. ADVOCATE
S BISWAS
T NORBU |
| WITH
I.A.(C) 179/2024
IN ELECTION PET. 1/2024 | HAYENG MANGFI
VERSUS
KOMPU DOLO | MUDANG OPO
D MAZUMDAR,
SR. ADVOCATE
T NORBU | MINKI BOJE |
| WITH
I.A.(C) 197/2024
IN ELECTION PET. 1/2024 | HAYENG MANGFI
VERSUS
KOMPU DOLO | MUDANG OPO | TAKAR BAGANG |
| WITH
I.A.(C) 198/2024
IN ELECTION PET. 1/2024 | HAYENG MANGFI
VERSUS
KOMPU DOLO | MUDANG OPO | TAKAR BAGANG |
| 2. REVIEW PET. 8/2024
(FIXED) | DSC HYDRO POWER PRIVATE
LIMITED AND 2 ORS
VERSUS
THE STATE OF AP AND 2
ORS. | VIJAY JAMOH
A LAL | LISSING PERME
GA(AP)
SC(POWER) |